


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.13/BB/ 2018	-	Admission	230-232	M/s Timken India Limited


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>Resikal.K. Arjun</b> <b>9341210037</b> <b>J. Sagon Associates.</b>	<b>Adv. for Petitioner</b>	


Counsel for petitioner is present. The matter is listed today for admission. Counsel has filed a memo that notices to be ordered to RD, ROC, Dy. Commissioner of Income Tax, NSE and BSE and further requested the Tribunal to order for publication in the Hindu, English daily, Bangalore Edition and Udayavani, Kannada daily, Bangalore edition.

Issue notices to the above authorities. Registry to prepare notices. Counsel to collect and serve it on the above authorities and file proof of service.

Publication is ordered to be made in the above two newspapers. The publication shall be made 10 days before the date of hearing.

List the matter for hearing on 28.03.2018.

  
MEMBER (T)

  
MEMBER (J)